

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

67

T.C.P No. 44/(MAH)/2015

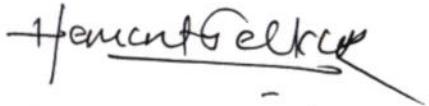
CORAM: Present: SHRI B. S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.
V/s.
Oil Tools International Services Pvt. Ltd. & Ors.

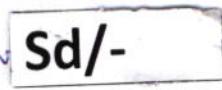
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
67.	cs Anshul Bhatt for R2 to R4	PCS	
	Adv. Hemant Tekchey for Petitioner.		
	Adv. Vidya Navis for Res No. 5	Advocate	

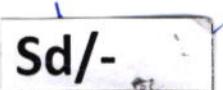
ORDER

TCP 44/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 13.9.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)